

वर्ष	सेवारत और सेवानिवृत्त रक्षा कर्मिकों द्वारा उच्च न्यायालयों में दायर याचिकाओं की संख्या	उच्च न्यायालयों में लंबित याचिकाओं की संख्या
1939	763	443
1994	1096	545
1995	1090	430
1996	1304	531
1997	1489	637

सरकार ने सशस्त्र सेना कर्मिकों के संबंध में एक शस्त्र सेना प्रशासनिक और कोर्ट मार्शल अधिकरण स्थापित करने की बात सिद्धांत रूप में पहले ही स्वीकार कर ली थी। उसके बाद, इस मामले पर आगे कार्रवाई करते समय कतिपय विधिक और प्रशासनिक मुद्दे उठाए गए हैं। इन मुद्दों पर विस्तार से विचार-विमर्श करने के बाद कोई निर्णय दिया जाएगा।

भारतीय सेना की सामाजिक समस्याएं

2671. श्री चीमनभाई हरीभाई शुक्ला : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या भारतीय सेना के तीनों अंगों की सामाजिक समस्याओं पर विचार करने के लिए किसी समिति का गठन किया गया है,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और क्या उक्त समिति ने अपनी सिफारिशें प्रस्तुत कर दी हैं,

(ग) इन सिफारिशों पर अब तक क्या कार्रवाई की गई है, और

(घ) यदि नहीं, तो इसकी रिपोर्ट को प्रस्तुत करने में देरी के क्या कारण हैं और इसे कब तक प्रस्तुत किए जाने की संभावना है ?

रक्षा मंत्री (श्री जॉर्ज फर्नान्डीज) : (क) जी, नहीं।

(ख) से (घ) प्रश्न नहीं उठते।

USA pressure on Indo-Russian Cor operation

2672. SHRI GOVINDRAO ADIK: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are aware of the reported pressure being exerted by USA on Russia not to extend nuclear cor operation to India;

(b) if so, the reaction of Government thereto and likely effect on MoUs already signed with the Russia on nuclear technology related matters;

(c) the details of present status of implementation of projects taken up in co-operation with Russia on nuclear technology and defence related matters; and

(d) the details of emerging perception of Indo-Russian Co-operation in defence preparedness/production/upgradation and development of technologies?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Government have seen reports in the media to the effect that the US Government sought to put pressure on Russia not to extend nuclear co-operation to India.

(b) Government is constantly monitoring developments which have a bearing on national security and development. As far as agreements on nuclear technology with Russia are concerned, there has been no impact of the reported US pressure.

(c) and (d) On June 21, 1998 India and the Russian Government signed a supplement to the Inter-Governmental Agreement (IGA) to set up two units of Nuclear Power Station at Kudankulam in Tamil Nadu. The supplement entered into effect on September 18, 1998. Indo-Russian defence relations encompass all aspects including a continuous strategic dialogue, military-to-military contacts, defence supplies and cooperation in defence production and research and development. These relations are based

On mutual respect and understanding of each other's security concerns and priorities.

Women officers in IPS

2673. SHRI ASHOK MITRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of serving women officers belonging to the Indian Police Service;

(b) whether requests from State Governments for additional women police officers could not be entertained because of non-availability of personnel; and

(c) whether in view of the increasing tempo of crimes against women, Government are considering a crash programme for recruiting additional women in the IPS?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) There are 102 women IPS officers serving in various States.

(b) There has not been any request from State Governments for additional women IPS officers.

(c) There is no direct co-relation between the rate of crime against women and the strength of women IPS officers, as crimes against women are on account of a multiplicity of socio-economic factors.

Barbed fencing along Indo-Bangladesh Border

2674. SHRI CO. POULOSE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what steps Government have taken for provision of barbed fencing and flood lights along the Indo-Bangladesh border;

(b) the measures taken by Government to prevent infiltration of Bangladesh is into India; and

(c) the total area of Border in kilometre length with Bangladesh and the

number of police/security personnel posted in border areas; the per kilometre number of security personnel posted in border areas?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) With a view to preventing infiltration by Bangladeshi nationals into India, the Government of India have been implementing the Indo-Bangladesh Border Roads and Fence Project since 1986. The approved project components

include construction of 2784 kms of road, 23.8 kms of bridge and 896 kms of fencing along the Indo-Bangladesh Border. The sanctioned cost estimate of the project is Rs. 831.17 crores. As on September 30, 1998, 2116 kms of road 16.5 kms of Bridges and 789 kms. of fencing have been completed at a cost of Rs. 754.6 crores.

(b) In addition to the construction of border roads and barbed wire fencing, the Government have taken a number of measures to prevent infiltration of Bangladesh is into India. These include raising of additional battalions of Border Security Force, reduction of gaps between the border outposts, intensification of patrolling both on the land and the riverine border, accelerated programme of construction of border roads and fencing, increase in the number of outpost towers, provision of surveillance equipments etc. The matter has also been taken up with the Government of Bangladesh on various occasions. The progress of these measures is reviewed regularly at various levels.

(c) The Indo-Bangladesh border is approximately 4096.70 kms long. 37 battalions of the Border Security Force are manning the border at present. Average deployment of security personnel along the border works out to 3.38 persons per kilometer.